

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/106/2018
NAME OF THE PETITIONER(S) : DARK HORSE PROTFOLIO INVESTMENT
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

G. Sivashankaran
Counsel for
petitioner

Representing the
Company Secretary.

C. S. R.
(G.S. (106/2018)).

ORDER

Counsel for petitioner present. He is directed to send notice to the respondent by way of paper publication, Financial Express (Tamil Nadu Edition) and vernacular, Malai Murasu (Coimbatore Edition) and file an affidavit in proof of the same by the next date of hearing. Put up on 05.03.2018.

—sg—
(S VIJAYARAGHAVAN)
Member(Technical)

—sel—
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc